

SL. No.6

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 04.07.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>Company Petition IB/166/2022</b>
<b>NAME OF THE COMPANY</b>	<b>Pennar Industries Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Trident Infrastructure</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Pennar Industries Ltd</b>
<b>UNDER SECTION</b>	<b>9 of IBC</b>

**ORDER**

**Present:** Ld. Proxy Counsel Mr. G. Murali on behalf of Ms. M. Vazra Laxmi  
for the Petitioner.

Ld. Counsel Mr. K. Siddarth Rao for the Respondent.

At the request of Ld. Proxy Counsel for the Petitioner, **matter is adjourned to  
06.09.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**